NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

: CP/14/2017

NAME OF THE PETITIONER(S)

: J.M SHAMMIMUDDIN

NAME OF THE RESPONDENT(S)

: PRINTS INDIA PRIVATE LIMITED

UNDER SECTION

:241/242 of companies act 2016

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1) P. Stella Mary (for) K. neverthy.

Counsel for Petime

of handramoule

Chandramouli Prabhakar Counsel for Respondents

ORDER

Counsels representing both the parties are present. Counsel for respondent stated that in view of the MoU entered into by both the parties, he wanted to have another round of talks for settlement, failing which, they are prepared to make final arguments. Both counsels are directed to explore the possibilities of settling the matter between the parties and make submissions on the next date of hearing. Put up on 25.01.2018.

(S VIJAYARAGHAVAN) Member (Technical)

(K ANANTHA PADMANABHA SWAMY)
Member(Judicial)

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